

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-76/2021/575/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri C. Chaturvedy,  
Addl. District and Sessions Judge, FTC cum  
i/c District & Sessions Judge,  
Kokrajhar.

Dated, Guwahati the <sup>th</sup> 4 February, 2022.

Sub: **Casual leave along with station leave permission.**

Ref:- Email dtd. 03.02.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 04.02.2022 along with station leave permission, from the evening of 03.02.2022 till the morning of 05.02.2022**, has been granted.

The Civil Judge & Asstt. Sessions Judge, Kokrajhar and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-76/2021/576 /A, dated** , 04-02-2022

Copy to:-

1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Rda